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11.05 hrs.

MOTION RE: SUSPENSION OF QUESTION HOUR

Title : Regarding suspension of the Question Hour in order to take up the consideration of the essential Government business. (Motion adopted).

SHRIMATI RAJKUMARI RATNA SINGH (PRATAPGARH): Mr. Speaker, Sir, I want to raise a very crucial issue. ...(*Interruptions*)

MR. SPEAKER: Hon. Members, please take your seats.

...(*Interruptions*)

SHRI N.N. KRISHNADAS (PALGHAT): Sir, I have given a notice for an Adjournment Motion. ...(*Interruptions*)

MR. SPEAKER: I have received a number of Adjournment Motion notices. I am going to take them up one-by-one. Please sit down.

...(*Interruptions*)

स्वास्थ्य और परिवार कल्याण मंत्री तथा संसदीय कार्य मंत्री (श्रीमती सुमा स्वराज) : अध्यक्ष जी, बी.ए.सी. में दिये गये निर्णय के अनुसार मैं प्रस्ताव करती हूँ कि आज नियमों में ढील देते हुए प्रश्नकाल स्थगित कर दिया जाये। (व्यवधान)

SEVERAL HON. MEMBERS: Yes, Sir.

MR. SPEAKER: The Question Hour is suspended. But she has to move the motion.

...(*Interruptions*)

SHRIMATI SUSHMA SWARAJ: I beg to move:

"That this House do suspend Rule 32 of the Rules of Procedure and Conduct of Business in Lok Sabha insofar as it provides for the first hour of the sitting being made available for the asking and answering of questions, in order to take up the consideration of the essential Government business."

MR. SPEAKER: The question is:

"That this House do suspend Rule 32 of the Rules of Procedure and Conduct of Business in Lok Sabha insofar as it provides for the first hour of the sitting being made available for the asking and answering of questions, in order to take up the consideration of the essential Government business."

The motion was adopted.

MR. SPEAKER: That motion of yours is accepted.
